

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 106
(IB)-984(ND)2019
New IA-2649/2023

IN THE MATTER OF:

M/s. A. C. Goel Paper Distributing Co. (P) ... Applicant/Petitioner Ltd.

Versus

M/s. Webtech Packaging (India) Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016 (R. Plan)

Order delivered on 15.05.2023

CORAM:

**SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the RP : Adv. Vinod Khanna

ORDER

IA-2649/2023: The captioned IA has been preferred for taking status Report and minutes of CoC on record.

For the reasons stated therein, the IA is allowed and the report is kept on record, subject to all just exceptions.

- Sd -

**(L. N. GUPTA)
MEMBER (T)**

- Sd -

**(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**